

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN BENCH CHENNAI
ORIGINAL APPLICATION NO. 199 OF 2024
[Earlier OA No. 506/2024 (PB)]**

IN THE MATTER OF:

Suo Moto matter in respect of news item appearing in News Bangalore Mirror dated 02.03.2024 titled "Neglect of lakes led to city's parched scenes, say experts".

VERSUS

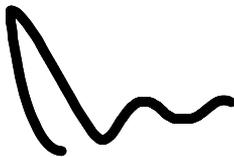
Karnataka Tank Conservation & Development Authority, Through its Chief Executive Officer, Bengaluru and Ors

..... **RESPONDENTS**

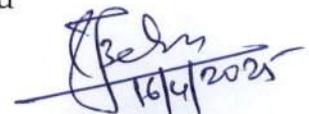
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Signed and verified on this 16th day of April, 2025 at Bengaluru



**COUNSEL FOR
CPCB**



DEPONENT

**J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079. MOB: 9868278903**



**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN BENCH CHENNAI**

**ORIGINAL APPLICATION NO. 199 OF 2024 (SZ)
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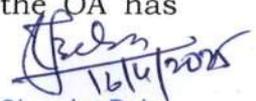
VERSUS

Karnataka Tank Conservation & Development Authority, Through its Chief Executive Officer, Bengaluru and ors

..... RESPONDENTS

REPLY STATEMENT ON BEHALF OF THE RESPONDENT NO. 2, THE CENTRAL POLLUTION CONTROL BOARD (CPCB)

1. That, the Hon'ble National Green Tribunal (NGT), Principal Bench , New Delhi has registered a Suo Motu as Original Application No.506 of 2024 (PB) on the basis of the news item titled "Neglect of lakes led to city's parched scenes say experts" appearing in the 'Bangalore Mirror' dated 02.03.2024. The Hon'ble NGT PB New Delhi vide order dated 8.5.2024 impleaded Central Pollution Control Board, through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi-110032, as respondent in the matter and the OA has

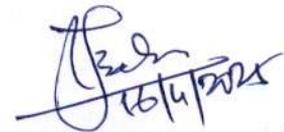

J. Chandra Babu

REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
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been transferred to the NGT Southern Zonal Bench, Chennai. The Hon'ble NGT Southern Bench Chennai vide order dated 22.08.2024 directed that the learned counsels appearing for the appropriate authorities to take the papers from the Registry and file a report. Thereby, the reply is made in succeeding paragraphs.

2. That, the Central Pollution Control Board (here in after referred to as 'CPCB') is a statutory Board constituted under Section 3 of The Water (Prevention and Control of Pollution) Act, 1974. It performs the functions under The Water (Prevention and Control of Pollution) Act, 1974, The Air (Prevention and Control of Pollution) Act, 1981 and The Environment (Protection) Act, 1986.
3. The news item titled "Neglect of lakes led to city's parched scenes say experts" appearing in the 'Bangalore Mirror' dated 02.03.2024 relates to the water crisis in the city of Bengaluru, Karnataka. The said article highlighted various aspects which includes an unprecedented water crisis in Bengaluru with 257 potential water-stressed areas identified by Bengaluru Water Supply and Sewerage Board (BWSSB), plummeting reservoir levels, increased bore well drilling, unscientific rejuvenation of lakes has severely impacted water-holding capacity, groundwater recharge, and flood mitigation, further encroachment and untreated sewage further deteriorate the situation, leading to reduced water availability and disrupted ecological balance. Years of neglect, below-average rainfall, and higher temperatures contribute to the crisis



J. Chandra Babu

REGIONAL DIRECTOR

CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
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4. That, it is humbly submitted that Hon'ble NGT PB New Delhi vide its order dated 18.11.2020 in O.A No.325 of 2015 in the matter of Sarvadaman Singh Oberoi Vs. Union of India & Ors directed all the States/UTs to designate a 'nodal agency' for carrying out remedial action for rejuvenation and protection/ conservation of all water bodies in the respective State/UT. In compliance to the afore-said order, Karnataka State has designated 'Karnataka Tank Conservation and Development Authority' as the nodal agency to ensure compliance of Hon'ble NGT orders passed in O.A.No. 325/ 2015 regarding restoration of stagnant water bodies. The Central Monitoring Committee under the Chairmanship of Secretary, Ministry of Jal Shakti (MoJS) is reviewing the compliance status on regular basis. It is the responsibility of the Karnataka State to ensure restoration of lakes/ponds in the State in a time bound manner and in compliance to the Hon'ble NGT orders.

5. That CPCB has prepared "Indicative Guidelines for Restoration of Water Bodies and circulated the same to state governments by letter dated 18.06.20219 (and also by letter dated 26.07.2019), for preparation of action plans for restoration of water bodies in compliance to Hon'ble NGT Order dated 10.05.2019 in M.A. No. 26/2019 in O.A. No. 325 of 2015. Copies of the letters enclosed as

Annexure I

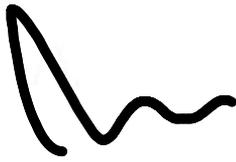
6. That ground water use in Karnataka is regulated under "The Karnataka Ground Water (Regulation for Protection of Sources of Drinking Water) Act, 1999", which is enforced by the Deputy Commissioner or any other officer appointed by State Government as appropriate authority at district level under the said Act



J. Chandra Babu
16/4/2024

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079. MOB: 9868278903

7. It is humbly submitted that CPCB has analysed the water quality of Lakes, Tanks, Ponds situated in the state of Karnataka, as monitored under National Water Quality Monitoring Programme (NWMP) by Karnataka State Pollution Control Board (KSPCB), and communicated the observations to KSPCB vide office letters A-1411/1/2025-WQM-I/01 dated 06.01.2025. Additionally, vide the ibid letter it was also requested KSPCB to identify the sources of pollution specially at the non-complying locations and to take concerted efforts for improvement of water quality. A Copy of the said letter is enclosed as **Annexure II.**
8. That this answering Respondent No.2 craves leave of this Hon'ble Tribunal for filing additional reply, if required, in future.
9. That, in light of the above submission, it is respectfully submitted that this answering Respondent No.2 i.e. CPCB, shall abide by any order(s) or direction(s) passed by this Hon'ble tribunal in the instant OA and render justice.



**COUNSEL FOR
RESPONDENT NO. 2**



DEPONENT

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN. OF ENV, FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079, MOB: 9868278903



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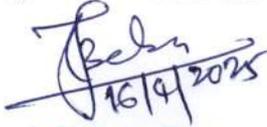
**Karnataka Tank Conservation & Development Authority, Through its
Chief Executive Officer, Bengaluru and Ors
..... RESPONDENTS**

AFFIDAVIT

I, J Chandra Babu, son of late Shri. J Balaramaiah, aged 57 years, having office at the Regional Directorate (Bengaluru), Central Pollution Control Board (CPCB), 1st & 2nd Floors, Nisarga Bhavan A- Block, Thimmaiah Main Road, 7th D Cross, Shivanagar, Bengaluru - 560 079, Karnataka, do hereby solemnly affirm, declare on oath and state as under: -

1. That I, the deponent herein is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on




J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
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the basis of the information derived from the official records, and hence, I am competent to verify, sign and swear this affidavit on behalf of the Respondent CPCB.

2. That the accompanying reply may be read part and parcel of the present affidavit.
3. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.

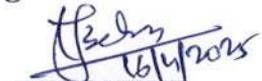

DEPONENT

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079. MOB: 9868278903

VERIFICATION

Verified at Bengaluru on this day of 16th April, 2025 that the contents of the above reply are correct and true on the basis of the record of the cases as mentioned in the day to day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.

**COUNSEL FOR
RESPONDENT NO. 2**


DEPONENT

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079. MOB: 9868278903



Annexure IHON'BLE NGT MATTER

Date: 18.06.2019

F No- A-14011/1/2019-WQM-I 2635-2676

To

PS to Chief Secretary,
All State Govt. /UT Admin**Sub: Hon'ble NGT order dated 10.5.2019 in M.A. No 26/2019 in O.A. No. 325/2015 in the matter of Lt. Col. Sarvadaman Singh Oberoi Vs UOI & Ors**

Sir,

Kindly refer to Hon'ble NGT order dated 10.5.2019 in O. A. No 325 of 2015 and directions of Hon'ble NGT at Para 13 is reproduced as follows: "we direct all the States and UTs to review the existing framework of restoration all the water bodies by preparing an appropriate action plan. Such action plans may be prepared within three months and a report furnished to the CPCB. The CPCB may examine all such plans and furnish its comments to this Tribunal within two months thereafter."

In pursuance to Hon'ble NGT order in the aforesaid matter, CPCB has prepared Guidelines for restoration of water bodies and same is uploaded in CPCB website at (<http://cpcb.nic.in/NGTMC/Ind-Guidelines-RestWaterBodies-10062019.pdf>)

In this regard, it is requested to kindly arrange to send the action plan prepared for restoration of water bodies falling in jurisdiction of your State/ UT to CPCB in compliance to Hon'ble NGT order dated 10.5.2019.

Yours faithfully,


(A. Sudhakar)
DH, WQM-I Division

Copy to:

1. The Member Secretary, : for necessary action, please
SPCBs/PCCs
2. Regional Director, : for information & follow-up with SPCBs/PCCs, please
(All RDs)
3. PS to MS : for information of 'MS', please
4. LO, CPCB : for information, please

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
दिनांक.....
दिनांक.....
19/06/19

(A. Sudhakar)

<p>1. Regional Director, Central Pollution Control Board Regional Directorate (South) 1st Floor, Nisarga Bhawan, A-Block, Thimmaiah Road, 7th D cross, Shivnagar, Opp Pushpanjali Theatre, Bengaluru 560079</p> <p>2. Regional Director, Central Pollution Control Board Regional Directorate – Shillong “TUM-SIR”. Lower Motinagar, Near Fire Brigade H.Q., Shillong, Meghalaya-793014</p> <p>3. Regional Director, Central Pollution Control Board Regional Directorate- Kolkata Southend Conclave, Block 502, 5th & 6th Floors, 1582 Rajdanga Main Road Kolkata - 700 107</p>	<p>4. Regional Director, Central Pollution Control Board Regional Directorate – Bhopal 3rd Floor, Sahkar Bhawan, North TT Nagar, Bhopal - 462003</p> <p>5. Regional Director, Central Pollution Control Board Regional Directorate - Vadodara Parivesh Bhawan,Opp. VMC Ward Office No. 10, Subhanpura, Vadodara-390 023</p> <p>6. Regional Director, Regional Directorate - Lucknow PICUP Bhawan, Vibhuti Khand, Gomti Nagar, Lucknow– 226010</p>
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|--|--|
| <ol style="list-style-type: none"> 1. PS to Chief Secretary,
Government of Assam
Block- C, 3rd Floor,
Assam Sachivalaya
Dispur - 781006, Guwahati 2. PS to Chief Secretary,
Government of Manipur
South Block, Old Secretariat
Imphal-795001 3. PS to Chief Secretary,
Government of Uttar Pradesh
1st Floor, Room No. 110
Lal bahadur Shastri Bhawan
Uttar Pradesh Secretariat,
Lucknow - 226 001 4. PS to Chief Secretary,
Delhi Secretariat,
IP Estate, New Delhi - 110002 5. PS to Chief Secretary,
Government of Meghalaya
Main Secretariat Building
Rilang Building, Room No. 321
Meghalaya Secretariat,
Shillong - 793001 6. PS to Chief Secretary,
Government of Nagaland
Civil Secretariat,
Kohima-797004 7. PS to Chief Secretary,
Government of Tamil Nadu
Secretariat, Chennai - 600009 8. PS to Chief Secretary,
Government of Uttarakhand
4 Subhash Road, Uttarakhand Secretariat
Dehradun - 248001 9. PS to Chief Secretary,
Secretariat, Moti, Silvasa,
Daman - 396220 10. PS to Chief Secretary,
Government of Haryana
4th Floor, Haryana Civil Secretariat
Sector-1, Chandigarh - 160019 | <ol style="list-style-type: none"> 11. PS to Chief Secretary,
Government of Andhra Pradesh
1st Block, 1st Floor
A.P Secretariat Office,
Velagapudi - 522503 12. PS to Chief Secretary,
Government of Bihar
Main Secretariat, Patna - 800015 13. PS to Chief Secretary,
Government of Chhattisgarh
Mahanadi Bhawan, Mantralaya
Naya Raipur - 492002 14. PS to Chief Secretary,
Government of Goa Secretariat,
Porvrom, Bardez, Goa - 403521 15. PS to Chief Secretary,
Government of Gujarat
1st Block, 5th Floor Sachivalaya,
Gandhinagar - 382010 16. PS to Chief Secretary,
Government of Himachal Pradesh
H P Secretariat, Shimla -171002 17. PS to Chief Secretary,
Government of Jammu & Kashmir
R. No. 2/7, 2nd, Floor Main Building
Civil Secretariat, Jammu - 180001 18. PS to Chief Secretary,
Government of Jammu & Kashmir
R. No. 307, 3rd Floor
Civil Secretariat, Srinagar - 190001 19. PS to Chief Secretary,
Government of Jharkhand
1st Floor, Project Building,
Dhurwa, Ranchi- 834004 20. PS to Chief Secretary,
Government of Karnataka
Room No. 320, 3rd Floor
Vidhana Soudha, Bengaluru - 560 001 |
|--|--|

- | | |
|---|---|
| <p>21. PS to Chief Secretary,
Government of Kerala
Secretariat, Thiruvananthapuram - 695001</p> <p>22. PS to Chief Secretary,
Government of Madhya Pradesh
MP Mantralaya, Vallabh Bhavan
Bhopal - 462004</p> <p>23. PS to Chief Secretary,
Government of Maharashtra
CS Office Main Building, Mantralaya
6th Floor, Madame Cama Road,
Mumbai - 400032</p> <p>24. PS to Chief Secretary,
Government of Mizoram
New Secretariat Complex,
Aizwal - 796001</p> <p>25. PS to Chief Secretary,
Government of Odisha
General Administration Department
Odisha Secretariat, Bhubaneswar - 751001</p> <p>26. PS to Chief Secretary,
Chief Secretariat, Goubert Avenue,
Puducherry - 605001</p> <p>27. PS to Chief Secretary,
Government of Punjab
Chief Secretary Office,
6th Floor, Punjab Civil Secretariat -1,
Sector 1, Chandigarh, 160001</p> | <p>28. PS to Chief Secretary,
Government of Rajasthan
Secretariat, Jaipur - 302005</p> <p>29. PS to Chief Secretary,
Government of Sikkim
New Secretariat,
Gangtok - 737101</p> <p>30. PS to Chief Secretary,
Government of Telangana
Block C, 3rd Floor,
Telangana Secretariat, Khairatabad,
Hyderabad, Telangana - 500022</p> <p>31. PS to Chief Secretary,
Government of Tripura
Agartala West Tripura
New Secretariat Complex
Secretariat-799010</p> <p>32. PS to Chief Secretary,
Government of West Bengal
Nabanna, 13th Floor, 325,
Sarat Chatterjee Road, Mandirtala
Shibpur, Howrah - 711102</p> <p>33. PS to Chief Secretary,
Raj Bhawan, Chandigarh</p> <p>34. PS to Chief Secretary,
Andaman and Nicobar Administration
Secretariat, Port Blair - 744101</p> <p>35. PS to Chief Secretary,
Government of Arunachal Pradesh
Civil Secretariat, Itanagar - 791111</p> <p>36. PS to Chief Secretary,
Lakshadweep, Kavaratti - 682555</p> |
|---|---|

<p>1. The Member Secretary, Assam Pollution Control Board, Bamunimaidam, Guwahati – 781021</p> <p>2. The Member Secretary, Manipur Pollution Control Board, Lamphelpat, Imphal West D.C. Office Complex Imphal– 795004</p> <p>3. The Member Secretary, Uttar Pradesh Pollution Control Board, Building.No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226 010</p> <p>4. The Member Secretary, Delhi Pollution Control Committee, Government of N.C.T. Delhi 4th Floor, ISBT Building, Kashmere Gate, Delhi-110006</p> <p>5. The Member Secretary, Meghalaya Pollution Control Board Arden- Lumpyngngad Shillong: 793014</p> <p>6. The Member Secretary, Nagaland Pollution Control Board, Signal Point, Dimapur Nagaland – 797112</p> <p>7. The Member Secretary, Tamil Nadu Pollution Control Board, 76, Mount Salai, Guindy, Chennai-600 032</p> <p>8. The Member Secretary, Uttarakhand Environmental Protection & Pollution Control Board, 29/20, Nemi Road, Dehradun, Uttarakhand – 248001</p> <p>9. The Member Secretary, Daman, Diu & Dadra Nagar Haveli Pollution Control Committee, Office of the Deputy Conservator of Forests, Fort Area, Court Compound, Moti Daman, Daman – 396220</p> <p>10. The Member Secretary,</p>	<p>11. The Member Secretary, Andhra Pradesh Pollution Control Board D.No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamalavari Street, Kasturibaipet, Vijayawada – 520 010</p> <p>12. The Member Secretary, Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2 Paliputra Industrial Area, Patliputra, Patna (Bihar) - 800 010</p> <p>13. The Member Secretary, Chhattisgarh Environment Conservation Board, Paryavas Bhavan, North Block Sector-19, Atal Nagar Dist- Raipur (C.G.) 492002</p> <p>14. The Member Secretary, Goa State Pollution Control Board, 1st Floor, Dempo Tower, EDC Patto Plaza, Panaji, Goa-403 001</p> <p>15. The Member Secretary, Gujarat Pollution Control Board Paryavan Bhavan, Sector 10- A, Gandhinagar – 382 043</p> <p>16. The Member Secretary, Himachal Pradesh Pollution Control Board, Him Parivesh, Phase-III, New Shimla, Himachal Pradesh 171009</p> <p>17. The Member Secretary, Jammu & Kashmir State Pollution Control Board, Parivesh Bhawan, Forest Complex, Gladni, Narwal, transport Nagar, Jammu, Jammu and Kashmir 180004</p> <p>18. The Member Secretary, Jammu & Kashmir State Pollution Control Board, Shiekh-ul-Campus, behind Govt. Silk Factory, Raj Bagh, Srinagar (J&K)</p> <p>19. The Member Secretary, Jharkhand Pollution Control Board, T.A Building, HEC, P.O. Dhurwa, Ranchi – 834004</p> <p>20. The Member Secretary, Karnataka State Pollution Control Board, Parisara Bhavan, 4th & 5th Floor,</p>
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<p>Haryana State Pollution Control Board, C-11, Sector-6, Panchkula-134109, Haryana</p>	<p># 49, Church St., Bengaluru-560 001</p>
<p>21. The Member Secretary, Kerala State Pollution Control Board, Plamoodu Jn., Pattom Palace P.O. Thiruvananthapuram - 695 004</p>	<p>29. The Member Secretary, Sikkim State Pollution Control Board, Department of Forest, Environment & Wildlife Management Government of Sikkim, Deorali, Gangtok, -737102</p>
<p>22. The Member Secretary, Madhya Pradesh Pollution Control Board, E-5, Arera Colony, ParyavaranParisar, Bhopal - 462 016, Madhya Pradesh</p>	<p>30. The Member Secretary, Telangana State Pollution Control Board, Paryavaran Bhawan, A-3, I.E. Sanath Nagar, Hyderabad-500 018</p>
<p>23. The Member Secretary, Maharashtra Pollution Control Board, Kalpataru Point, 2nd – 4th Floor Opp. Cine Planet Cinema, Nr. Sion Circle, Sion (E) Mumbai – 400 022</p>	<p>31. The Member Secretary, Tripura Pollution Control Board, Vigyan Bhawan, Pandit Nehru Complex, Gorkhabasti, PO: Kunjaban Agartala – 799006</p>
<p>24. The Member Secretary, Mizoram Pollution Control Board, New Secretariat Complex, KhatlaThlanmualPeng, Khatla, Aizawl, Mizoram: 796001</p>	<p>32. The Member Secretary, West Bengal Pollution Control Board, Paribesh Bhavan, 10A, Block-L.A., Sector III, Salt Lake City, Kolkata - 700 106</p>
<p>25. The Member Secretary, Odisha Pollution Control Board, A-118, Nilakanta Nagar, Unit –VIII, Bhubaneshwar – 751012</p>	<p>33. The Member Secretary, Lakshadweep Pollution Control Committee, Department of Science, Technology & Environment, Kavarati- 682555</p>
<p>26. The Member Secretary, Puducherry Pollution Control Committee, Housing Board Complex, Anna Nagar, Puducherry -600 005</p>	<p>34. The Member Secretary, Arunachal Pradesh State Pollution Control Board, Paryavaran Bhawan, Papu Hill, Yupia Road, Naharlagun- 791110</p>
<p>27. The Member Secretary, Punjab Pollution Control Board, Vatavaran Bhawan, Nabha Road, Patiala, Punjab</p>	<p>35. The Member Secretary, Andaman & Nicobar Islands Pollution Control Committee, Department of Science & Technology, Dollygunj Van Sadan, Haddo P.O., Port Blair – 744102</p>
<p>28. The Member Secretary, Rajasthan Pollution Control Board, 4, Jhalana Institutional Area, Jhalana Doongri, Jaipur (Rajasthan) - 302 004</p>	<p>36. The Member Secretary, Chandigarh Pollution Control Committee, Paryavaran Bhawan, Ground Floor, Sector 19 B Madhya Marg, Chandigarh</p>

F.No.A-14011/1/2019-WQM-I 4470-4512

26.07.2019

To

The Chief Secretary

(Andhra Pradesh, Andaman & Nicobar Island, Arunachal Pradesh, Assam, Bihar, Chhatisgarh, Daman, Diu And Dadra Nagar Haveli, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Odisha, Puducherry, Punjab, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, West Bengal)

Sub: M.A. No 26/2019 in OA No 325/2015 in the matter of Lt. Col. Sarvadaman Singh Oberoi Vs UOI & Ors before Hon'ble NGT, PB New Delhi

Sir,

Kindly refer to order passed by Hon'ble NGT (PB), New Delhi on 10.05.2019 in OA No 325/2015 in the matter of Lt. Col. Sarvadaman Singh Oberoi Vs UOI & Ors wherein *State Govt./UT administration were directed for taking necessary action for restoration of all water bodies by preparing action plan within three month in compliance to afore-said Hon'ble NGT order.* (Please refer to CPCB website https://cpcb.nic.in/NGTMC/NGT-order_dated-10052019.pdf).

CPCB vide letter dated 18.06.2019 already informed about indicative guidelines for restoration of water bodies, which is available on website at <https://cpcb.nic.in/NGTMC/Ind-Guidelines-RestWaterBodies-10062019.pdf>. It was also requested for submission of action plan for restoration of water bodies within 3 months, or before 09.08.2019.

In view of the above, I am directed to kindly remind about taking necessary action and to arrange for providing finalized action plans on or before 09.08.2019 to CPCB for review please.

Yours faithfully,


(B. Vinod Babu)

Member Secretary

o/c

Copy to:

1. Member Secretary, (All SPCBs/PCCs) : For kind information and necessary action, please
2. All RDs : For information, follow- up with the concerned SPCBs/PCCs, please
Shillong, Kolkata, Bengaluru, Bhopal, Vadodara,
Lucknow, Chandigarh, Chennai & Pune
3. Law Officer, Law Section ,CPCB : For information and record please


(B. Vinod Babu)

o/c

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
दिनांक 29/7/19
दिनांक 29/7/19

A/31/6/19

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केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

Annexure II

Speed Post/E-mail

F. No. A-14011/1/2025/WQM-I /01

6/1/2025

To

The Member Secretary
Karnataka Pollution Control Board
"Parisara" Bhavan", No #49, Church Street
Bengaluru - 560001 (Karnataka)
E-mail: ms@kspcb.gov.in centrallab@kspcb.gov.in

Subject: Review of water quality data of Lake, Tank, Pond submitted under National Water Quality Monitoring Programme (NWMP), regarding.

Sir,

CPCB periodically review water quality data of aquatic resources monitored under National Water Quality Monitoring Programme (NWMP). In continuation, water quality data of stagnant water bodies viz. lakes, tanks, and ponds for the year 2023 for critical parameters such as DO, pH, BOD, FC & FS are compared with Primary Water Quality Criteria for Outdoor Bathing notified under the E(P) Rules, 1986 and observed that some of the monitoring locations at lakes, tanks & ponds require attention. Location -wise details are attached as Annexure for information and record.

In view of the above, it is requested to identify the sources of pollution specially at the non-complying locations and may take concerted efforts for improvement of water quality.

Yours faithfully

(Vishal Gandhi)
Scientist E, WQM-I Division

Encl: As above

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष /Tel : 43102030, 22305792, वेबसाइट /Website: www.cpcb.nic.in

KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
4506	ABBIGERE LAKE	LAKE	KARNATAKA	0.3	5.7	6.5	7.6	5.0	87.0	580	63000	-	-	Non-Complying
3612	AGARAM LAKE	LAKE	KARNATAKA	4.0	6.7	6.7	8.0	4.0	9.0	230	7000	-	-	Non-Complying
5588	Agastya Tirth Lake Of Mena Basadi At Badami, Bagalkote District.	LAKE	KARNATAKA	5.1	13.3	8.1	8.5	1.6	21.0	540	920	240	540	Non-Complying
3629	ALLALASANDRA LAKE	LAKE	KARNATAKA	0.3	5.9	6.6	8.0	4.0	45.0	33	40000	-	-	Non-Complying
4541	ALUR LAKE	LAKE	KARNATAKA	4.2	6.1	6.6	7.3	4.0	11.0	310	7900	-	-	Non-Complying
3628	AMRUTHAHALLI LAKE	LAKE	KARNATAKA	3.2	5.8	6.8	7.9	6.0	15.0	4700	8400	-	-	Non-Complying
3599	ANCHEPALYA LAKE	LAKE	KARNATAKA	0.3	5.8	6.3	7.2	4.0	62.0	460	9400	-	-	Non-Complying
4096	ANDHRAHALLI LAKE	LAKE	KARNATAKA	0.3	6.1	6.5	7.3	4.0	78.0	4000	27000000	-	-	Non-Complying
5574	Anjanapura Lake (Avala Halli Lake) Anjanapura,Bengaluru	LAKE	KARNATAKA	1.2	6.1	6.1	8.0	4.0	26.0	330	6300	-	-	Non-Complying
3615	ARAKERE LAKE	LAKE	KARNATAKA	0.3	5.7	7.0	8.6	5.0	64.0	430	48000	-	-	Non-Complying
3696	AYYANAKERE LAKE	LAKE	KARNATAKA	1.2	8.0	7.5	8.5	7.8	78.0	3100	110000	-	-	Non-Complying
4542	BASAVANAPURA LAKE	LAKE	KARNATAKA	0.3	6.0	6.5	8.7	5.0	67.0	580	49000	-	-	Non-Complying
5566	Basavanapura Lake Ayyappa Nagr Main Road , K. R. Puram , Bengaluru	LAKE	KARNATAKA	3.1	5.5	6.5	7.3	4.0	12.0	230	7900	-	-	Non-Complying
3602	BELLANDUR LAKE	LAKE	KARNATAKA	0.3	4.9	6.5	7.5	7.0	202.0	2200	17000000	-	-	Non-Complying
5576	Belur Lake , Belur Industrial Area , Dharwad,Bengaluru	LAKE	KARNATAKA	6.6	6.9	7.2	7.8	4.0	5.0	94	680	40	210	Non-Complying
3643	BENNIGANAHALLI LAKE	LAKE	KARNATAKA	3.2	6.7	6.5	7.7	4.0	14.0	330	11000	-	-	Non-Complying
4515	BHATTARAHALLI LAKE	LAKE	KARNATAKA	2.2	6.1	7.0	9.0	4.0	10.0	310	9400	-	-	Non-Complying
3651	BHEEMSANDRA TANK	LAKE	KARNATAKA	0.3	5.9	6.5	7.4	7.0	45.0	430	46000	-	-	Non-Complying
3679	BHUTANALA LAKE	LAKE	KARNATAKA	4.4	8.8	6.9	8.6	1.1	4.1	540	1840	280	1080	Non-Complying
3637	BYRAMANGALA LAKE	LAKE	KARNATAKA	0.3	5.7	6.7	7.7	5.0	80.0	580	33000	-	-	Non-Complying
5569	Byrasandra Upper Lake,Bengaluru	LAKE	KARNATAKA	3.0	5.4	6.5	8.0	4.0	21.0	1700	7900	-	-	Non-Complying

KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
4507	CHELEKERE LAKE	LAKE	KARNATAKA	2.7	6.6	6.6	7.9	4.0	18.0	940	9400	-	-	Non-Complying
4095	CHIKKABANAVARA LAKE	LAKE	KARNATAKA	0.3	5.8	6.3	7.4	4.0	96.0	330	5800	-	-	Non-Complying
4537	CHINNAKURCHI KERE	LAKE	KARNATAKA	1.2	6.3	7.5	8.5	4.0	15.0	400	8400	-	-	Non-Complying
4520	CHINNAPPANAHALLI LAKE	LAKE	KARNATAKA	2.4	6.0	6.8	8.1	4.0	10.0	410	70000	-	-	Non-Complying
3584	DALAVAI LAKE	LAKE	KARNATAKA	0.3	5.0	7.4	8.5	5.0	24.0	1200	2500	-	-	Non-Complying
4521	DEVARABEESANAHALLI LAKE	LAKE	KARNATAKA	0.3	5.8	6.6	7.9	5.0	20.2	400	9400	-	-	Non-Complying
4545	JUNGU KERE (DEVARABEESANAHALLI LAKE)	LAKE	KARNATAKA	4.8	5.8	6.7	7.6	5.0	6.0	410	4800	-	-	Non-Complying
3645	DEVARAYASAMUDRA LAKE	LAKE	KARNATAKA	4.1	6.5	6.5	7.9	4.0	11.0	410	49000	-	-	Non-Complying
4526	DEVASANDRA LAKE	LAKE	KARNATAKA	0.9	5.2	6.5	8.2	4.0	12.0	480	480000	-	-	Non-Complying
4539	DODDABIDARAKALLU LAKE	LAKE	KARNATAKA	0.3	4.6	6.4	7.3	6.0	87.0	1700	700000	-	-	Non-Complying
5567	Doddakallasandra Lake,Bengaluru	LAKE	KARNATAKA	4.1	6.0	6.5	7.6	4.0	11.0	460	8400	-	-	Non-Complying
4528	DODDAKANNEHALLI LAKE	LAKE	KARNATAKA	0.3	5.7	6.5	8.5	5.0	20.0	390	23000	-	-	Non-Complying
3604	DODDANEKKUNDI LAKE	LAKE	KARNATAKA	0.3	5.4	6.5	7.2	4.0	83.0	340	2200000	-	-	Non-Complying
4094	GANGONDANAHALLI LAKE	LAKE	KARNATAKA	0.3	5.5	6.1	7.7	8.0	105.0	630	3100000	-	-	Non-Complying
3613	GOTTIGERE LAKE	LAKE	KARNATAKA	2.8	6.1	6.3	7.9	4.0	14.0	340	79000	-	-	Non-Complying
3654	GOTTIGERE LAKE	LAKE	KARNATAKA	0.3	6.3	6.5	7.6	4.0	24.0	220	310000	-	-	Non-Complying
4535	GUBBALAL LAKE	LAKE	KARNATAKA	0.3	6.2	6.5	7.5	4.0	124.0	2300	94000	-	-	Non-Complying
5575	Hanchanal Lake ,Hanchanal Vill,Bengaluru	LAKE	KARNATAKA	1.1	7.1	6.9	8.1	3.9	54.6	1600	1840	860	1080	Non-Complying
3621	HARALUR LAKE	LAKE	KARNATAKA	0.3	5.4	6.8	8.4	4.0	45.0	480	4000000	-	-	Non-Complying
3582	HEBBAL LAKE	LAKE	KARNATAKA	4.0	7.2	6.9	9.0	2.0	7.4	400	1400	-	-	Non-Complying
3625	HEBBAL LAKE	LAKE	KARNATAKA	2.5	6.1	6.6	7.8	4.0	29.0	1200	11000	-	-	Non-Complying
3597	HESARAGHATTA LAKE	LAKE	KARNATAKA	3.2	6.1	6.6	7.8	4.0	11.0	320	4600	-	-	Non-Complying

KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
5560	Hoodi (Rajapalya Lake) Itpl Main Road, Near Hoodi, Bengaluru	LAKE	KARNATAKA	3.1	5.9	6.7	7.3	4.0	27.0	460	93000	-	-	Non-Complying
4536	HOSAKEREHALLI LAKE	LAKE	KARNATAKA	0.3	5.8	6.5	8.5	4.0	93.0	4100	120000	-	-	Non-Complying
3636	HOSKERE LAKE	LAKE	KARNATAKA	0.3	5.8	6.5	7.8	5.0	44.0	3400	2300000	-	-	Non-Complying
3617	HULIMAVU LAKE	LAKE	KARNATAKA	2.4	5.3	6.8	6.8	7.0	29.0	230	700	-	-	Non-Complying
3559	HULIKERE LAKE	LAKE	KARNATAKA	6.8	7.3	7.1	8.6	4.0	9.0	460	940	-	-	Non-Complying
3660	HUNASINA KERE LAKE	LAKE	KARNATAKA	6.2	7.2	7.7	8.3	2.0	2.7	170	400	-	-	Complying
3609	IBBALUR LAKE	LAKE	KARNATAKA	0.3	6.6	6.5	7.6	4.0	45.0	390	31000	-	-	Non-Complying
3627	JAKKUR LAKE	LAKE	KARNATAKA	0.3	6.1	6.7	8.1	4.0	23.0	2100	43000	-	-	Non-Complying
4097	KACHOHALLI LAKE	LAKE	KARNATAKA	0.3	5.8	6.2	7.6	7.0	124.0	480	270000	-	-	Non-Complying
3611	KAIKONDANAHALLI LAKE	LAKE	KARNATAKA	0.3	6.7	6.9	8.5	4.0	27.0	580	79000	-	-	Non-Complying
3616	KALENA AGRAHARA LAKE	LAKE	KARNATAKA	4.1	6.0	6.7	7.9	4.0	13.0	310	12000	-	-	Non-Complying
4540	KAMMAGONDANAHALLI LAKE	LAKE	KARNATAKA	0.3	5.2	6.5	7.8	4.0	86.0	330	2200000	-	-	Non-Complying
4530	KAMMASANDRA LAKE	LAKE	KARNATAKA	0.3	3.8	6.6	7.7	9.0	150.0	4000	49000000	-	-	Non-Complying
5558	Kannahalli Lake Kannahalli, Bengaluru	LAKE	KARNATAKA	1.3	5.4	6.7	7.6	6.0	24.0	170	49000	-	-	Non-Complying
5564	Kannamangala Lake Hoskote Main Road , Bengalore	LAKE	KARNATAKA	3.2	6.1	6.8	7.9	4.0	21.0	470	12000	-	-	Non-Complying
5565	Kannur Lake Near By Hennur Road Bengalore	LAKE	KARNATAKA	3.0	5.9	6.5	8.2	4.0	12.0	700	490000	-	-	Non-Complying
3601	KARIHOBANAHALLI LAKE	LAKE	KARNATAKA	0.3	5.0	6.7	7.6	6.0	66.0	330	170000	-	-	Non-Complying
4529	KASAVANAHALLI LAKE	LAKE	KARNATAKA	4.2	6.5	6.6	8.0	4.0	8.0	430	23000	-	-	Non-Complying
4546	JAKKSANDRA LAKE (KASAVANAHALLI LAKE)	LAKE	KARNATAKA	5.3	6.1	6.9	7.1	4.0	4.0	410	7900	-	-	Non-Complying
3684	KELEGERE LAKE	LAKE	KARNATAKA	7.1	7.9	7.2	8.2	3.9	12.0	212	1800	104	480	Non-Complying
3680	KILLA LAKE	LAKE	KARNATAKA	5.5	8.3	6.9	8.9	1.9	4.0	350	920	130	540	Non-Complying

KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
4543	KODI SINGASANDRA LAKE	LAKE	KARNATAKA	2.8	6.1	6.5	7.7	4.0	12.0	330	34000	-	-	Non-Complying
4511	KOGILU KERE	LAKE	KARNATAKA	4.2	6.4	6.8	8.1	4.0	9.0	430	12000	-	-	Non-Complying
3695	KONDAJIKERE LAKE	LAKE	KARNATAKA	6.3	7.4	7.2	8.3	1.0	2.8	11	49	-	-	Complying
4544	KOTHANURU LAKE	LAKE	KARNATAKA	3.1	6.1	6.5	7.8	4.0	16.0	21	8400	-	-	Non-Complying
5572	Kudlu Chikkakere, Bgp Layout Kudlu Vill ,Bengaluru	LAKE	KARNATAKA	1.9	6.1	7.0	8.5	4.0	13.0	460	7900	-	-	Non-Complying
5571	Kudlu Doddakere, Kudlu Vill,Bengaluru	LAKE	KARNATAKA	0.3	5.9	6.5	8.5	4.0	40.0	480	27000	-	-	Non-Complying
3583	KUKKARAHALLI LAKE	LAKE	KARNATAKA	4.2	7.8	8.2	9.0	2.0	12.0	450	1700	-	-	Non-Complying
4516	KUNDALAHALLI LAKE	LAKE	KARNATAKA	2.9	6.6	7.0	8.2	4.0	30.0	400	48000	-	-	Non-Complying
3692	KUNDUVADAKERE LAKE	LAKE	KARNATAKA	5.9	10.0	7.6	9.7	1.0	4.2	4	110	-	-	Non-Complying
3586	LIMBHABUDI LAKE	LAKE	KARNATAKA	3.4	12.2	7.3	9.0	3.0	14.0	450	1700	-	-	Non-Complying
4538	MACHOHALLI LAKE	LAKE	KARNATAKA	0.3	5.5	6.2	7.5	6.0	225.0	480	4600000	-	-	Non-Complying
5562	Mahadevpura Lake, K. R. Puram , Bangalore East Taluka	LAKE	KARNATAKA	3.2	5.6	7.4	8.7	3.2	10.0	2100	9400	-	-	Non-Complying
3635	MALATHAHALLI LAKE	LAKE	KARNATAKA	2.9	6.1	6.4	8.2	4.0	12.6	430	70000	-	-	Non-Complying
5589	Mallapura Kere, Mallapura Vill, Nh-13, Hospet Road Chitradurga,Bengaluru	LAKE	KARNATAKA	0.3	9.0	7.8	8.5	5.0	34.9	130	1400	-	-	Non-Complying
4547	MANGAMANAPALYA LAKE(SWARANA KUNTE)	LAKE	KARNATAKA	3.4	6.4	6.5	7.6	4.0	13.0	340	8400	-	-	Non-Complying
3644	MULBAGALU LAKE	LAKE	KARNATAKA	2.0	5.5	7.0	8.2	4.0	29.0	790	7900	-	-	Non-Complying
5561	Munekolalu Lake ,Marathahalli, East Taluka ,Bengaluru	LAKE	KARNATAKA	3.1	6.0	6.8	8.4	4.0	23.0	3100	7900	-	-	Non-Complying
3626	NAGAVARA LAKE	LAKE	KARNATAKA	1.6	6.1	6.5	8.1	4.0	20.0	170	12000	-	-	Non-Complying
4523	NALLURAHALLI LAKE	LAKE	KARNATAKA	2.8	6.2	6.6	7.8	4.0	16.0	310	26000	-	-	Non-Complying
3646	NARASAPURA LAKE	LAKE	KARNATAKA	4.2	6.1	6.5	7.7	4.0	8.0	220	12000	-	-	Non-Complying

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				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
4509	NARASIPURA LAKE	LAKE	KARNATAKA	4.3	6.5	6.8	7.7	4.0	9.0	490	8400	-	-	Non-Complying
3685	NAVALOORU LAKE	LAKE	KARNATAKA	6.4	6.9	7.6	8.1	3.8	6.0	141	630	76	210	Non-Complying
4505	NELAMANGALA LAKE	LAKE	KARNATAKA	0.3	6.9	6.5	7.5	4.0	86.0	470	58000	-	-	Non-Complying
3687	NUGGIKERE LAKE	LAKE	KARNATAKA	6.6	7.1	7.1	7.9	3.7	5.0	146	750	48	210	Non-Complying
3620	PARAPPANA AGRAHARA LAKE	LAKE	KARNATAKA	2.1	5.5	7.0	8.2	4.0	42.0	430	3300000	-	-	Non-Complying
4524	PATTANDUR AGRAHARA LAKE	LAKE	KARNATAKA	3.2	6.0	6.7	8.0	4.0	16.0	330	9400	-	-	Non-Complying
3614	PUTTENAHALLI LAKE	LAKE	KARNATAKA	4.2	6.3	6.5	7.9	4.0	11.0	460	150000	-	-	Non-Complying
3624	PUTTENAHALLI LAKE	LAKE	KARNATAKA	3.0	6.2	6.7	7.8	4.0	18.0	21	79000	-	-	Non-Complying
4510	RACHENAHALLI LAKE	LAKE	KARNATAKA	2.9	5.7	6.8	8.2	4.0	45.0	460	120000	-	-	Non-Complying
4519	RAMPURA LAKE	LAKE	KARNATAKA	0.3	4.8	6.5	7.3	4.0	90.0	2300	6300000	-	-	Non-Complying
4514	SADARAMANGALA LAKE	LAKE	KARNATAKA	2.2	6.0	6.5	8.5	4.0	17.0	430	150000	-	-	Non-Complying
4504	SARAKKI LAKE	LAKE	KARNATAKA	4.2	6.1	7.1	8.2	4.0	7.0	120	11000	-	-	Non-Complying
3674	SATHYAMANGALA KERE POND	LAKE	KARNATAKA	5.5	7.6	7.8	8.3	2.3	3.0	200	390	-	-	Complying
4525	SEETHARAMPALYA LAKE	LAKE	KARNATAKA	0.3	6.1	6.6	8.5	4.0	18.0	2200	33000	-	-	Non-Complying
5563	Segehalli Lake Baavanapura Road Battarahalli , Bangalore East	LAKE	KARNATAKA	1.6	5.2	6.5	7.5	7.0	35.0	940	230000	-	-	Non-Complying
4527	SHEELAVANTA-WHITEFIELD LAKE	LAKE	KARNATAKA	3.0	6.2	6.5	8.2	4.0	16.0	3100	33000	-	-	Non-Complying
5559	Shettihalli Lake, Mallasandra Gudde Lake Bengaluru	LAKE	KARNATAKA	2.5	6.0	6.5	7.2	4.0	17.0	790	49000	-	-	Non-Complying
3587	SHETTYKERE LAKE	LAKE	KARNATAKA	1.6	6.1	7.4	8.8	4.0	16.0	680	2100	-	-	Non-Complying
4508	SINGAPURA LAKE	LAKE	KARNATAKA	0.3	5.9	6.7	7.9	4.0	93.0	410	46000	-	-	Non-Complying
3618	SINGASANDRA LAKE	LAKE	KARNATAKA	0.3	5.1	6.8	8.0	7.0	35.0	480	17000000	-	-	Non-Complying
3622	SOMASUNDRAPALYA LAKE	LAKE	KARNATAKA	3.1	6.5	6.6	7.8	4.0	14.0	430	4900	-	-	Non-Complying
4534	SOMPURA LAKE	LAKE	KARNATAKA	3.5	6.4	7.0	8.4	4.0	17.0	460	11000	-	-	Non-Complying
5570	Soulkere, Kaikondrahalli Vill,Bengaluru	LAKE	KARNATAKA	3.2	6.0	6.6	7.8	4.0	14.0	400	14000	-	-	Non-Complying

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				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
3688	SUDANAKERE LAKE	LAKE	KARNATAKA	6.5	7.2	7.2	8.2	3.6	4.4	147	420	24	156	Non-Complying
5577	Tollan Kere Lake, Ravi Nagar , Hobli, Dharwad Distirct,Bengaluru	LAKE	KARNATAKA	6.3	6.7	7.8	8.3	5.0	11.0	148	1200	91	350	Non-Complying
4533	ULLALU LAKE	LAKE	KARNATAKA	0.3	6.2	6.5	7.8	5.0	174.0	580	70000	-	-	Non-Complying
1388	ULSOOR LAKE TRAINING CENTRE OF FISH BREEDING	LAKE	KARNATAKA	1.3	5.7	7.1	9.0	4.0	11.0	3300	150000	-	-	Non-Complying
3593	ULSOOR LAKE TEMPLE	LAKE	KARNATAKA	1.6	5.4	7.2	9.0	4.0	11.0	2200	63000	-	-	Non-Complying
5568	Ulsoor Lake Near Kalyani,Bengaluru	LAKE	KARNATAKA	4.3	5.6	6.7	8.5	4.0	10.0	490	4900	-	-	Non-Complying
3690	UNAKALKERE LAKE	LAKE	KARNATAKA	6.7	7.3	7.6	8.3	3.3	6.0	170	740	76	280	Non-Complying
3640	UTTARAHALLI DORAIKERE	LAKE	KARNATAKA	0.3	6.6	6.5	8.6	4.0	170.0	3300	63000	-	-	Non-Complying
3608	VARTHUR LAKE	LAKE	KARNATAKA	0.3	5.6	6.5	7.3	7.0	73.0	2300	4900000	-	-	Non-Complying
3632	VEERAPURA TANK	LAKE	KARNATAKA	2.1	6.4	6.5	7.5	4.0	10.0	340	8400	-	-	Non-Complying
3603	VENGAIYYANAKERE(KR PURAM LAKE)	LAKE	KARNATAKA	0.3	5.8	6.7	7.5	4.0	100.0	3100	940000	-	-	Non-Complying
4522	VIBHUTHIPURA LAKE	LAKE	KARNATAKA	1.8	5.5	6.6	7.7	4.0	32.0	310	48000	-	-	Non-Complying
4512	VISWANEEDAM LAKE	LAKE	KARNATAKA	0.3	6.1	6.5	7.5	4.0	186.0	340	63000	-	-	Non-Complying
3638	YELACHENAHALLI LAKE	LAKE	KARNATAKA	2.0	6.9	6.8	8.5	4.0	13.0	310	49000	-	-	Non-Complying
3605	YELEMALLAPPA SHETTY LAKE	LAKE	KARNATAKA	0.3	4.2	6.2	7.6	5.0	70.0	310	3100000	-	-	Non-Complying
3585	YENNEHOLE LAKE	LAKE	KARNATAKA	0.3	5.0	7.4	8.7	6.0	24.0	1100	2600	-	-	Non-Complying
3682	KAKATI POND	POND	KARNATAKA	5.0	10.7	8.3	9.5	2.0	17.4	920	1840	350	1080	Non-Complying
3670	AINORAKATTE KERE	TANK	KARNATAKA	5.2	5.2	7.4	7.4	4.6	4.6	490	490	-	-	Non-Complying
3623	ANEKAL DODDAKERE TANK	TANK	KARNATAKA	3.2	6.6	6.7	7.9	4.0	18.0	47	150000	-	-	Non-Complying
3681	ANGOL MI TANK	TANK	KARNATAKA	0.3	2.1	6.2	8.3	7.8	25.8	920	1840	540	1080	Non-Complying
3675	B KATHIHALI KERE	TANK	KARNATAKA	6.7	6.9	7.7	8.1	2.3	2.9	210	320	-	-	Complying
3664	BASAVANAHALLIKERE TANK	TANK	KARNATAKA	6.8	6.8	7.8	8.2	2.0	2.5	220	260	-	-	Complying

KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
3619	BEGUR TANK	TANK	KARNATAKA	2.5	6.0	6.5	7.7	4.0	35.0	470	9400	-	-	Non-Complying
3693	BHATHIKERE TANK	TANK	KARNATAKA	3.6	6.9	6.8	8.2	3.0	18.0	1700	15000	-	-	Non-Complying
3595	BYRASANDRA TANK	TANK	KARNATAKA	2.9	5.4	6.5	8.2	4.0	17.0	1700	7900	-	-	Non-Complying
4532	CHANDAPURA LAKE	TANK	KARNATAKA	0.3	3.5	6.8	7.8	10.0	90.0	3100	4700000	-	-	Non-Complying
3606	DASARAHALLI TANK	TANK	KARNATAKA	0.3	5.9	6.3	7.5	4.0	80.0	460	58000	-	-	Non-Complying
3634	DEVARAKERE TANK	TANK	KARNATAKA	2.2	6.4	6.5	8.0	4.0	16.0	2300	41000	-	-	Non-Complying
3641	DHOREKERE TANK	TANK	KARNATAKA	0.3	6.1	6.5	8.7	4.0	36.0	1700	12000	-	-	Non-Complying
3653	DODDAKERE TANK(KUNIGAL)	TANK	KARNATAKA	4.1	6.3	6.8	8.0	4.0	7.0	310	13000	-	-	Non-Complying
3666	GANIGARAHOSAHALLIKERE TANK	TANK	KARNATAKA	7.3	7.3	7.6	7.6	3.0	3.0	320	320	-	-	Complying
4518	GARUDACHARPALYA TANK	TANK	KARNATAKA	0.3	5.8	6.5	8.2	5.0	22.0	330	12000	-	-	Non-Complying
3676	SAHANA LAKE	TANK	KARNATAKA	5.9	7.4	7.2	8.3	2.0	2.8	170	330	-	-	Complying
3561	HANDIKERE (KOPPAL) TANK	TANK	KARNATAKA	6.8	7.3	6.8	8.4	3.0	6.0	430	740	-	-	Non-Complying
3671	HANUMANTHAPURAKATTE TANK	TANK	KARNATAKA	6.6	7.0	7.8	8.2	2.2	3.0	270	450	-	-	Complying
3673	AVALI KERE	TANK	KARNATAKA	1.0	2.8	7.1	8.3	8.8	52.0	170	1300	-	-	Non-Complying
3683	HEREKERE TANK	TANK	KARNATAKA	5.1	5.8	7.7	7.9	11.0	28.8	348	1800	170	650	Non-Complying
3598	HEROHALLI TANK	TANK	KARNATAKA	0.3	6.0	6.6	7.6	4.0	23.0	700	400000	-	-	Non-Complying
3642	JIGANI TANK	TANK	KARNATAKA	2.9	6.5	7.0	7.8	4.0	47.0	230	6300	-	-	Non-Complying
3663	JOLADAKATTE TANK	TANK	KARNATAKA	5.4	7.4	7.7	8.3	2.3	3.0	210	390	-	-	Complying
3607	KALKERE TANK	TANK	KARNATAKA	2.3	6.8	6.5	7.9	3.3	155.0	1700	70000	-	-	Non-Complying
3657	KANCHANAHALLI KOPPALU KERE	TANK	KARNATAKA	1.4	4.6	8.1	8.8	4.8	24.0	120	1100	-	-	Non-Complying
3588	KARANJIKERE TANK	TANK	KARNATAKA	4.1	8.1	7.1	8.4	2.0	10.0	360	1100	-	-	Non-Complying
3591	KEMPAMBUDHI TANK	TANK	KARNATAKA	0.3	6.3	6.5	8.2	4.0	31.0	580	23000	-	-	Non-Complying
3639	KENGERI TANK	TANK	KARNATAKA	5.0	5.4	7.8	7.9	5.0	6.0	4000	49000	-	-	Non-Complying
3661	KOKKANAGHATTADODDAKERE TANK	TANK	KARNATAKA	5.1	6.5	8.0	8.6	3.0	5.6	170	790	-	-	Non-Complying

KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
3662	KOUSHIKA KERE	TANK	KARNATAKA	5.8	7.3	7.7	8.3	2.0	2.6	170	390	-	-	Complying
4517	KOWDHENAHALLI TANK	TANK	KARNATAKA	3.2	5.7	6.5	7.2	4.0	26.0	3400	33000	-	-	Non-Complying
3590	LALBAGH TANK	TANK	KARNATAKA	3.1	6.6	6.7	8.6	4.0	13.0	330	11000	-	-	Non-Complying
3665	LINGAPPANAKATTE TANK	TANK	KARNATAKA	5.3	7.4	7.8	8.3	2.0	3.0	170	450	-	-	Complying
4503	MADHURE TANK	TANK	KARNATAKA	4.1	6.3	6.5	7.5	4.0	10.0	340	33000	-	-	Non-Complying
3589	MADIWALA TANK	TANK	KARNATAKA	0.3	6.3	6.5	7.9	4.0	39.0	470	33000	-	-	Non-Complying
3659	MAKANA (KANDALI) KERE	TANK	KARNATAKA	1.3	2.3	7.2	8.0	5.6	10.0	1200	4600	-	-	Non-Complying
4092	MANCHALAPUR TANK, MANCHALAPUR, RAICHUR	TANK	KARNATAKA	4.4	9.0	8.4	9.3	7.5	24.0	4900	11000	-	-	Non-Complying
3697	MATADAKERE TANK (ARASNAKERE)	TANK	KARNATAKA	0.3	8.1	8.3	8.9	5.9	39.0	2200	46000	-	-	Non-Complying
3655	MATHIKERE TANK	TANK	KARNATAKA	4.2	4.6	8.2	8.5	6.0	9.0	31000	79000	-	-	Non-Complying
3560	MAVINAKERE TANK	TANK	KARNATAKA	4.2	9.5	8.5	10.0	12.0	42.0	7000	24000	-	-	Non-Complying
3650	MELEKOTE TANK	TANK	KARNATAKA	0.3	6.1	6.5	7.7	4.0	48.0	460	33000	-	-	Non-Complying
3648	MYDALA TANK	TANK	KARNATAKA	4.1	6.2	6.9	7.6	4.0	8.0	430	4800	-	-	Non-Complying
3596	NAYANDANAHALLI TANK	TANK	KARNATAKA	1.2	6.2	7.2	8.4	4.0	40.0	430	79000	-	-	Non-Complying
3686	NIRASAGARAKERE TANK	TANK	KARNATAKA	7.3	7.6	7.2	8.3	2.0	2.5	31	120	15	26	Complying
3669	PEREMANAHALLI KERE	TANK	KARNATAKA	5.2	7.1	7.7	8.3	2.0	3.0	170	390	-	-	Complying
3565	PILIKULA TANK	TANK	KARNATAKA	4.3	7.9	7.0	7.9	3.0	3.0	10	79	-	-	Non-Complying
4502	RAMAMMANA KERE	TANK	KARNATAKA	0.3	6.1	6.7	8.1	4.0	10.0	270	12000	-	-	Non-Complying
4513	RAMAMMANA KERE	TANK	KARNATAKA	4.0	6.1	6.3	7.4	4.0	11.0	330	7000	-	-	Non-Complying
4531	RAYASANDRA LAKE	TANK	KARNATAKA	0.3	3.5	6.8	8.2	11.0	24.0	230	470000	-	-	Non-Complying
4498	SANAVALLI DAM, MUNGOD	TANK	KARNATAKA	7.2	7.6	7.1	7.6	2.0	2.3	28	94	2	26	Complying
3672	SANKALAPURAKERE TANK	TANK	KARNATAKA	5.9	7.1	7.8	8.1	2.5	3.4	390	790	-	-	Non-Complying
3594	SANKEY TANK	TANK	KARNATAKA	4.4	6.1	6.7	7.8	4.0	9.0	49	4900	-	-	Non-Complying

KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023

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				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
3667	SATHENAHALLIDODDAKERE TANK	TANK	KARNATAKA	4.8	6.6	7.7	8.3	2.6	4.2	340	930	-	-	Non-Complying
3694	SHANTHISAGARKERE TANK	TANK	KARNATAKA	5.2	8.0	6.7	8.5	1.0	4.0	14	3300	-	-	Non-Complying
3677	SHARANABASAVESHWARA KERE TANK	TANK	KARNATAKA	4.5	8.6	7.9	8.8	5.0	12.0	630	11000	-	-	Non-Complying
3600	SHIVAPURA TANK	TANK	KARNATAKA	0.3	4.1	6.7	8.2	10.0	90.0	3400	1300000	-	-	Non-Complying
3668	SODHARAHALLIKERE	TANK	KARNATAKA	4.0	5.8	7.4	8.3	3.4	5.4	78	780	-	-	Non-Complying
3689	SOMESHWARAKERE TANK	TANK	KARNATAKA	6.6	6.9	7.1	8.3	4.0	13.0	210	1800	109	520	Non-Complying
3633	SUBRAMANYAPURA TANK	TANK	KARNATAKA	0.3	7.2	6.7	8.2	4.0	67.0	2300	14000	-	-	Non-Complying
3610	TUBARAHALLI TANK	TANK	KARNATAKA	3.1	6.2	6.6	7.8	4.0	15.0	310	15000	-	-	Non-Complying
3691	VIMANABHUTHIKERE TANK	TANK	KARNATAKA	6.8	8.8	7.5	8.5	1.0	2.0	11	68	-	-	Complying
3592	YEDIYUR TANK	TANK	KARNATAKA	2.9	6.8	6.7	8.9	4.0	12.0	630	49000	-	-	Non-Complying
3630	YELAHANKA TANK	TANK	KARNATAKA	0.3	6.1	6.6	7.8	4.0	29.0	310	17000	-	-	Non-Complying

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN BENCH CHENNAI**

ORIGINAL APPLICATION NO. 199 OF 2024

[Earlier OA No. 506/2024 (PB)]

IN THE MATTER OF:

Suo Moto matter in respect of news item
appearing in News Bangalore Mirror dated
02.03.2024 titled “Neglect of lakes led to
city’s parched scenes, say experts”.

VERSUS

Karnataka Tank Conservation &
Development Authority, Through its
Chief Executive Officer, Bengaluru and
Ors

..... RESPONDENTS

**REPLY STATEMENT ON BEHALF OF
CENTRAL POLLUTION CONTROL BOARD
(CPCB)**

**Smt N Nathami
Counsel for the CPCB
M-9962825131**